(ग) इस समय 5 भूतपूर्व मंत्रियों, 97 भूतपूर्व संसद सदस्यों और 7 सरकारी अधिकारियों ने सरकारी मकान अनधिकृत रूप से अपने कब्जे में रखे हुए हैं। अन्य 67 भूतपूर्व संसद सदस्यों ने रिहायशी मकान खाली कर दिए हैं लेकिन सर्वेंट क्वार्टर और/अथवा मोटर गैराज अभी भी उनके कब्जे में हैं।

(घ) भूतपूर्व मंत्रियों के कब्जे में जो सरकारी मकान हैं उनके लिए मंत्रियों का वेतन तथा भत्ता अधिनियम के उपबन्धों के अनुसार विभागीय प्रभारों सहित 'एफ० आर० 45 बी' के अधीन किराया लिया जा रहा है। भूतपूर्व संसद सदस्यों और सरकारी अधिकारियों के कब्जे में जो मकान है उनके लिए बाजार दरों पर किराया उस तारीख से लिया जा रहा है जिस तारीख से उनकी दी गई रियायत की अवधि समाप्त हुई। एक अधिकारी से बाजार दर की तिगुना किराया लिया जा रहा है क्योंकि उनके खिलाफ बेदखली के आदेश दे दिए गए हैं। जो भूतपूर्व संसद सदस्यों और सरकारी अधिकारियों के कब्जे में सरकारी मकान हैं और जिनसे बाजार किराया (या बाजार किराया का तिगुना) लिया जा रहा है उनके नाम विवरण में दिए गए हैं, जो सभा पटल पर रखा गया है। [ग्रन्थालय में रखा गया। देखिए संख्या एल टी–30/77]

(ङ) एक भूतपूर्व मंत्री, श्री वी० सी० शुक्ल और एक भूतपूर्व संसद सदस्य श्री जी० एल० नन्दा के सिवाय सरकारी मकानों के अनधिकृत दखलकारों के खिलाफ बेदखल की कार्यवाही आरम्भ कर दी गई है। श्री वी० सी० शुक्ल ने सरकारी मकान को 30–6–77 तक खाली कर देने का वायदा किया है। श्री जे० एल० नन्दा, सेन्ट्रल सिटिजन्स काउन्सिल के वायस चेयरमैन होने के नाते सरकारी मकान को उनके नाम नियमित करने का मामला सरकार के विचाराधीन है।

Losses due to inadequate storage of Foodgrains

127. SHRI R. KOLANTHAIVELU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the losses incurred in terms of quantity and value due to defective or inadequate storage of foodgrains procured by Government;

(b) the steps taken or proposed to be taken for improving storage,

(c) whether Government are aware of researches made by the Central Food Technological Research Institute, Mysore to minimise storage loss and to maintain nutritional quality; and

(d) if so, the salient features thereof and action proposed to be taken for large scale application?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a). The Food Corporation of India stores foodgrains on scientific lines in their own godowns. However, due to inadequacy of covered storage accommodation about 5.4 million tonnes of foodgrains were in storage under CAP with FCI as on 31st March 1977. A quantity of 25,352 tonnes of foodgrains of the value of Rs. 3.53 crores was damaged and rendered unfit for human consumption under CAP during 1976-77.

(b) The steps taken include making optimum use of existing storage capacity, additional hiring of covered space construction of godowns on a large scale by FCI and encouraging construction of godowns by private parties on guaranteed occupation basis.

(c) and (d). Research at the Central Food Technological Research Institute, Mysore, on minimising storage losses and maintenance of nutritional qualities is a continuing process. The results are being made available to the Government of India, Food Corporation of India, etc., and wherever these are found to be applicable, they are being followed up. Recently, the Institute had suggested use of certain disinfestation measures and these are

under examination by the Central Insecticide Board and the Ministry of Health and Family Welfare.

Kallada Irrigation Project

128. SHRI R. KOLANTHAIVELU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of examples of voluntary work in Kerala such as the digging of a long canal of the giant Kallada irrigation project at Manakalla;

(b) if so, the salient features thereof; and

(c) whether Government propose to enthuse all other States for mobilisation of youthful energies and meaningful utilisation for irrigation and other constructive activities?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) and (b). The Government of Kerala have reported that in the context of the complaints from the general public that the work on Kallada project is proceeding at a very slow pace, the State Government decided to seek public participation in the implementation of the project. As a part of this effort, a 3 KM stretch of Sasthamcotta branch canal of the Right bank canal of Kallada project, essentially involving earthwork, was taken up for execution with public participation, which was channelised with the assistance of political parties and social service Organisations. During a period of 46 days from 27th December 1976, about 66665 cubic meters of earth work excavation for cutting canal and 21661 cubic meters of earth work for filling was done by Shramdan. The facilities provided by the State Government to the volunteers were supply of electricity and water, Sanitation, rest and camp sheds, basic medical facilities and tools. The expenditure incurred by the State Government was of the Order of about Rs. 2 lakhs on a work which would otherwise have cost about Rs. 10 to 12 lakhs.

(c) Irrigation is a State subject and irrigation projects are planned, investigated and constructed by the State Governments as a part of their development plans. The State Governments are free to evolve appropriate strategy for mobilising the available human force on various construction activities. The Government does encourage public participation in the various construction activities and depending upon the local conditions and other factors, youthful energies and voluntary work are mobilized for such purposes.

गन्ना उत्पादक

129. **डा० लक्ष्मीनारायण पांडेय : क्या कृषि और सिंचाई** मंत्री यह बताने की कृपा **करेंगे कि :**

(क) क्या विभिन्न चीनी मिलों के लिए नियत रिजर्व जोनों को समाप्त करने के बारे में गन्ना उत्पादक निरन्तर मांग कर रहे हैं;

(ख) क्या रिजर्व जोन की उक्त प्रणाली से गन्ना उत्पादकों को बहुत असुविधा होती है क्योंकि चीनी उत्पादक मनमाने ढंग से कार्य करते हैं वे न तो गन्ने की उचित समय पर खरीद करते हैं और न ही उचित भुगतान के बारे में कोई कार्यवाही करते हैं ; और

(ग) यदि हां, तो सरकार ने इस संबंध में क्या कार्यवाही की है ?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) : (क) और (ख) : जी नहीं ।

(ग) : प्रश्न ही नहीं उठता ।

वर्ष 1970–71 में मध्य प्रदेश के रतलाम और मंदसौर के व्यापारियों द्वारा चीनी का निपटान

130. **डा० लक्ष्मीनारायण पांडेय : क्या कृषि और सिंचाई** मंत्री यह बताने की कृपा करेंगे कि :